

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008044/2021	RAKESH DAS @ NEHERU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /512 /2021 () //
2	BLAPL/0008045/2021	FARID SAHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /288 /2021 () //
3	BLAPL/0008046/2021	SIBARAMA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /210 /2020 () //
4	BLAPL/0008047/2021	ATMARAM TUDU @ GANDHI MAJHI VS STATE OF ODISHA	BIPLAB P.B.BAHALI VS	BAHALDA /29 /2021 () //
5	BLAPL/0008048/2021	MD. BABLU @ SAMAR ALLAM @ SAMSER ALAM VS STATE OF ODISHA	CHANDRENDRA KUMAR MOHAPATRA VS	RAJGANGPUR /153 /2021 () //
6	BLAPL/0008049/2021	SK. EBADULLA @ KURBAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /239 /2021 () //
7	BLAPL/0008050/2021	MD. HABIB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /3 /2021 () //
8	BLAPL/0008051/2021	JEESHAN KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAMBADI /255 /2021 () //
9	BLAPL/0008052/2021	KANHA @ KANHU PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /454 /2021 () //
10	BLAPL/0008053/2021	GOPAL KRISHNA BAGARTI VS STATE OF ODISHA	SUSHANTA KU. JOSHI VS	BHAWANIPATNA TOWN /281 /2021 () //
11	BLAPL/0008054/2021	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KABISURYANAGAR (KODALA) /49 /2021 () //

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12	BLAPL/0008055/2021	TIRUPATI BARADA@PINTU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KODALA /365 /2021 () //
13	BLAPL/0008056/2021	MAINA @ MAHENDRA @ MOHAN KRADIKA VS STATE OF ODISHA	L.N.PATTNAIK VS	MUNIGUDA /71 /2021 () //
14	BLAPL/0008057/2021	HADIBANDHU BEHURA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	ASTARANGA /82 /2019 () //
15	BLAPL/0008058/2021	BUTU@ BASANTA KUMAR MAHARANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SPL.TASK FORCE /24 /2021 () //
16	BLAPL/0008059/2021	SUBASH MAHANANDIA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	SAMBALPUR TOWN /254 /2021 () //
17	BLAPL/0008060/2021	SANTOSH JENA@ BAPU VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	KHANDAGIRI P.S. /420 /2021 () //
18	BLAPL/0008061/2021	SUSANTA PANDA VS STATE OF ODISHA	YUVARAJ PAREKH VS	DHARAKOT PS /120 /2021 () //
19	BLAPL/0008062/2021	RINKU PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	CHANDAKA P.S. /76 /2020 () //
20	BLAPL/0008063/2021	SUNIL NAYAK @ SUNIL KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /25 /2020 () //
21	BLAPL/0008064/2021	CHIRANJIB PARIDA VS STATE OF ODISHA	BHARAT JALLI VS	NAYAGARH /72 /2000 () //
22	BLAPL/0008065/2021	RAGHU@ RAGHUNATH SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /263 /2021 () //
23	BLAPL/0008066/2021	BASANT SENAPATI	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /375 /2021

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		VS	VS	()
24	BLAPL/0008067/2021	STATE OF ODISHA ISHIQ@ ISHAQ SINGH	SARAT KUMAR JENA	// KODALA /429 /2021
		VS	VS	()
25	BLAPL/0008068/2021	STATE OF ODISHA CHETAN NAYAK	BIBHUTI BHUSAN PANDA	// PHIRINGIA /44 /2020
		VS	VS	()
26	BLAPL/0008069/2021	STATE OF ODISHA ANAM NAIK	SANGRAM KESHARI ROUT	// ANGUL TOWN /95 /2016
		VS	VS	()
27	BLAPL/0008070/2021	STATE OF ODISHA SANTOSH KUMAR BARIK	BIBYA JYOTI SAHOO	// / /0
		VS	VS	()
28	BLAPL/0008071/2021	STATE OF ODISHA RAJAT DALIE@ RAJAT KUMAR DALEI@ RAJAT DALIE	BIBYA JYOTI SAHOO	// / /0
		VS	VS	()
29	BLAPL/0008072/2021	STATE OF ODISHA SURESH HARIJAN	TIRTH KUMAR SAHU	// JEYPORE SADAR /124 /2021
		VS	VS	()
30	BLAPL/0008073/2021	STATE OF ODISHA RANJAN KUMAR SAHANI	SURYAKANTA DWIBEDI	// BALASORE VIGILANCE /15 /2021
		VS	VS	()
31	BLAPL/0008074/2021	STATE OF ODISHA(VIG.) RAJESH BEHERA	PRAKASH KU PRATAP	// JENAPUR /258 /2021
		VS	VS	()
32	BLAPL/0008075/2021	STATE OF ODISHA DILIP JAIN	DINESH RAY	// EOW,BHUBANESWAR /8 /2016
		VS	VS	()
33	BLAPL/0008076/2021	STATE OF ODISHA ARABAZ KHAN@ ROCKY	AMLAN SHAKTI PAUL	// BARAMBA /144 /2021
		VS	VS	()
34	BLAPL/0008077/2021	STATE OF ODISHA GANESH RAULA	TUKUNA KUMAR MISHRA	// POTTANGI /103 /2020
		VS	VS	()

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35	BLAPL/0008078/2021	STATE OF ODISHA SASHI DIGAL VS	BISWAJIT RANJAN TRIPATHY VS	// KHAJURIPADA /68 /2021 ()
36	BLAPL/0008079/2021	STATE OF ODISHA A.RAJESH VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /345 /2020 ()
37	BLAPL/0008080/2021	STATE OF ODISHA ANURAG KUMAR VS	DUSHMANTA SAHOO VS	// MOHANA /120 /2020 ()
38	BLAPL/0008081/2021	STATE OF ODISHA GANESH RANA VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /153 /2018 ()
39	BLAPL/0008082/2021	STATE OF ODISHA SURA@ SURESH PAHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /417 /2021 ()
40	CMAPL/0000235/2021	STATE OF ODISHA MAHENDRA KUMAR NAYAK VS	ADV VS	// // ()
41	CMP/0000492/2021	STATE OF ODISHA GOBINDA SAHU VS	SAMIR KUMAR MISHRA VS	// // ()
42	CONTC/0005540/2021	JAGANNATHA BEHERA ANUPAMA MOHAPATRA VS	ADV VS	// // ()
43	CONTC/0005541/2021	PRADEEP KUMAR DASH, DIRECTOR, SECY., EDU,ORISSA NIYATI SAHOO VS	ADV VS	// // ()
44	CONTC/0005542/2021	JITENDRA KUMAR SAHOO, TAHASILDAR, ANGUL MANORANJAN DAS VS	ADV VS	// // ()
45	CONTC/0005543/2021	NABA KISHORE JENA, O.A.S. BIBHUTI BHUSAN PANDA VS	ADV VS	// // ()
		ASHOK BEHERA, TAHASILDAR, KENDRAPARA.		//

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46	CONTC/0005544/2021	DR. (Retd.) ASHOK KUMAR PANDA VS PRADIP KUMAR MOHAPATRA, IAS	SAMIR KUMAR MISHRA VS	// ()
47	CONTC/0005545/2021	ATULYA KUMAR BISHWAL VS SATYABRATA SAHU, IAS	ADV VS	// ()
48	CRLA/0000486/2021	ABHI @ ABHAYA PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BANAPUR P.S. /308 /2019 ()
49	CRLA/0000487/2021	RAJAT KUMAR KUJUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BURLA /9 /2015 ()
50	CRLA/0000488/2021	MISS A VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	MAHILA P.S.(BBSR) /50 /2021 ()
51	CRLMC/0001637/2021	MANA @ MANORANJAN @ MANASRANJAN BISHRA VS STATE OF ODISHA	MANORANJAN DALAI VS	SALIPUR /285 /2001 ()
52	CRLMC/0001638/2021	MAHESWAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /134 /2014 ()
53	CRLMC/0001639/2021	KUMAR KADRAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	LAXMIPUR /35 /2012 ()
54	CRLMC/0001640/2021	SAJEM ALI@SAJEM ALI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHULBANI TOWN /4 /2019 ()
55	CRLMC/0001641/2021	PRIYADARSAN PRADHAN VS STATE OF ODISHA, THROUGH SUPERINTENDENT OF POLICE, KHORDHA		KHURDA SADAR /69 /2016 ()
56	CRLMC/0001642/2021	DIPU @ DEEPAK @ PRADIPA PRADHAN VS STATE OF ODISHA	JUGALA KISHOR PANDA VS	HANDAPA /66 /2018 ()
57	CRLMC/0001643/2021	SK.REHEMAN	DIBYAJYOTI SAHOO	KAMARDA /45 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0001644/2021	RAJESH KUMAR MALLICK	BIBHUTI RANJAN MOHANTY	MANGALPUR /232 /2017
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0001645/2021	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /52 /2007
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
60	CRLMC/0001646/2021	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /51 /2007
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
61	CRLMC/0001647/2021	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /60 /2003
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
62	CRLMP/0001636/2021	JAYANTA KUMAR BEHERA	BINAYA KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMP/0001637/2021	SUJIT KUMAR SAHOO	M.R PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMP/0001638/2021	MANORANJAN MALLIK	PADMANAVA JENA	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE,CUTTACK		//
65	CRLMP/0001639/2021	SONALI MOHAPATRA	SANKARACHARYA CHOUDHURY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMP/0001640/2021	SANATAN BARIK	MIHIR KANTA RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMP/0001641/2021	BHAGIRATHI SAHOO	SANDIPANI MISRA	/ /0
		VS	VS	()
		THE COLLECTOR , BALASORE		//
68	CRLMP/0001642/2021	RATNAKAR TUDU	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()

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69	CRLMP/0001643/2021	STATE OF ODISHA DILLIP KUMR PATI VS	M/S SOUMYA MISHRA VS	// / /0 ()
70	CRLREV/0000344/2021	STATE OF ODISHA PURNA CHANDRA ROUT VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
71	TRP(C)/0000285/2021	STATE OF ODISHA SANTOSHEE BEHERA VS	DEBENDRA KUMAR SAHOO VS	// / ()
72	TRP(C)/0000286/2021	AUROBINDO KUMAR BEHERA SWARNAMAYEE SUBUDHI VS	RAJIB LOCHAN PATTNAIK VS	// / ()
73	TRP(C)/0000287/2021	CHANDAN KUMAR SAHU KIRAN PRABHA SAHU VS	RABI NARAYAN BEHERA VS	// / ()
74	TRP(C)/0000288/2021	SAJAN KUMAR SAHU ARADHANA PEDDINY VS	PRAVAT KUMAR MOHANTY VS	// / ()
75	TRPCRL/0000064/2021	SASMITA KISHAN DIPARANI HOTA VS	ASHOK DAS VS	// / ()
76	WA/0000724/2021	STATE OF ODISHA STATE OF ODISHA VS	SENIOR STANDING COUNSEL, (S AND ME) VS	// / ()
77	WA/0000725/2021	BISHNU CHARAN SAHOO BHAWANIPATNA CENTRAL COOP. BANK LTD VS	AIDHARA SAHOO VS	// / ()
78	WA/0000726/2021	UDIT NARAYAN NAYAK BINOD BIHARI MOHAPATRA VS	CHANDRAKANTA NAYAK VS	// / ()
79	WP(C)/0028715/2021	STATE OF ODISHA SHASHI PRADHAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// / () //

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80	WP(C)/0028716/2021	KHIRODINI ROHIDASH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
81	WP(C)/0028717/2021	BANK OF MAHARASHTRA, BBSR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
82	WP(C)/0028718/2021	PADMINI KHANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
83	WP(C)/0028719/2021	MAMTA KHANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
84	WP(C)/0028720/2021	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
85	WP(C)/0028721/2021	MRUTYUNJAY MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
86	WP(C)/0028722/2021	NAKULA BEHERA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
87	WP(C)/0028723/2021	BATA KRUSHNA NAYAK VS COLLECTOR, DEOGARH	SASWATI MOHAPATRA VS	// 0 //
88	WP(C)/0028724/2021	NABAKISHORE ALUK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
89	WP(C)/0028725/2021	BIJAYINEE SARANGI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
90	WP(C)/0028726/2021	GATIKRUSHNA UTTARAKABAT VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
91	WP(C)/0028727/2021	BHAGABAN JENA	PRAKASH RANJAN BARIK	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0028728/2021	BHAGABAN BARAD	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0028729/2021	SURENDRA KUMAR BEHERA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0028730/2021	SUBASINEE BEHERA	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0028731/2021	BUBUN KUMAR BALIARSINGH	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMNR., LAND S, BOARD OF REVENUE		//
96	WP(C)/0028732/2021	LAMBODAR MISHRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0028733/2021	LAXMIDHAR DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0028734/2021	MITRABHANU SAHU	GOKULANANDA SAHU	//
		VS	VS	0
		STATE BANK OF INDIA		//
99	WP(C)/0028735/2021	PRASANNA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0028736/2021	A.SURAMA MANIA @ PANDA	PRASANNA KUMAR RATH	//
		VS	VS	0
		CHIEF MANAGER AND AUTHORIZED OFFICER		//
101	WP(C)/0028737/2021	MAHESWAR MANDAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0028738/2021	ABHAYA BEHERA	SASWATI MOHAPATRA	//
		VS	VS	0

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103	WP(C)/0028739/2021	STATE OF ODISHA BARRISTER RANJIT MOHANTY INTL. INSTITUTE OF PRACTICE	ALOK PRASAD HOKEY	// // 0
104	WP(C)/0028740/2021	STATE OF ODISHA DURGESH NANDINI SWAIN	BISWAJIT PARIDA	// // 0
105	WP(C)/0028741/2021	STATE OF ODISHA KANAN MALLICK	SATYAJIT MUKHERJEE	// // 0
106	WP(C)/0028742/2021	THE CHIEF MANAGER, STATE BANK OF INDIA, BBSR DOLAGOBIND PALAI	SESHDEV DASH	// // 0
107	WP(C)/0028743/2021	STATE OF ODISHA R.KAMALAKAR RAO	S.K.SAMAL	// // 0
108	WP(C)/0028744/2021	STATE OF ODISHA DILLEEP KUMAR PATRA	SESHDEV DASH	// // 0
109	WP(C)/0028745/2021	STATE OF ODISHA NIMAIN CHARAN MISHRA	SESHDEV DASH	// // 0
110	WP(C)/0028746/2021	STATE OF ODISHA RITA PORICHHA	RAJIB LOCHAN PATTNAIK	// // 0
111	WP(C)/0028747/2021	STATE BANK OF INDIA, BBSR MAHAMMED TAHESIN	GOPAL SINHA	// // 0
112	WP(C)/0028748/2021	STATE OF ODISHA PRATAP CHANDRA MOHANTY	SESHDEV DASH	// // 0
113	WP(C)/0028749/2021	STATE OF ODISHA NIHAR RANJAN BISWAL	SESHDEV DASH	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0028750/2021	MD. MALIK KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
115	WP(C)/0028751/2021	DEBENDRA NATH MOHANTA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
116	WP(C)/0028752/2021	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
117	WP(C)/0028753/2021	DEBADUTTA MUDULI VS KHADI AND VILLAGE INDUSTRIES COMMISSION,KHURDA	JITENDRA KUMAR MISHRA VS	// 0 //
118	WP(C)/0028754/2021	GANESWAR SWAIN VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
119	WP(C)/0028755/2021	HARI KESAB NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
120	WP(C)/0028756/2021	KAMALAKANTA PATRI VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
121	WP(C)/0028757/2021	PRABODH KUMAR MOHAPATRA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
122	WP(C)/0028758/2021	KISHORE CHANDRA DASH VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
123	WP(C)/0028759/2021	SUKANTI KERAI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
124	WP(C)/0028760/2021	NABA KISHOR MOHANTY VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
125	WP(C)/0028761/2021	BIBHUTIBHUSAN SATPATHY	BIGYAN KUMAR SHARMA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028762/2021	RAMNARAYAN BEHERA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0028763/2021	SARBESWAR NAYAK	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028764/2021	NRUSINGHA CHARAN HOTA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0028765/2021	AKSHAYA KUMAR SAHOO	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		DM CUM CHAIRMAN,TELECOM REGULATORY AUTHORITY,CTC		//
130	WP(C)/0028766/2021	SUSAMA NAYAK	SUBRATA MISHRA	//
		VS	VS	0
		TAHASILDAR, VYASANAGAR		//
131	WP(C)/0028767/2021	JAYANTI BEHERA	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0028768/2021	SANTOSH BALIAR SINGH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0028769/2021	SALIL KUMAR SETHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0028770/2021	PRAVAT KUMAR NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028771/2021	SANKAR SRI SIBANANDA SATPATHY	RAJIB BIHARI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0028772/2021	M/S. NEELANCHAL MANORAMA DEVELOPERS	SUBASH CHANDRA SAHOO	//
		VS	VS	0

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137	WP(C)/0028773/2021	DESIGNATED COMMITTEE, CENTRAL GST AND CUSTOMS SUBHENDU MOHANTY VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// // 0 //
138	WP(C)/0028774/2021	HARIHAR NAYAK VS TAHASILDAR, VYASANAGAR	SUBRATA MISHRA VS	// 0 //
139	WP(C)/0028775/2021	NATABAR MALLICK VS COMMNR., LR AND S, ODISHA	SUBRATA MISHRA VS	// 0 //
140	WP(C)/0028776/2021	DR.SITARAM VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
141	WP(C)/0028777/2021	PADMALAYA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
142	WP(C)/0028778/2021	BALAJI NAIK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
143	WP(C)/0028779/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE DIRECTOR OF TREASURIES AND INSPECTION, ODISHA	AUROVINDA MOHANTY VS	// 0 //
144	WP(C)/0028780/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE GENERAL ADMINISTRATIVE DEPT., GOVT. OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
145	WP(C)/0028781/2021	SANTOSH KUMAR MISHRA VS R.T.O.,CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
146	WP(C)/0028782/2021	PRINCIPAL-IN-CHARGE, K.P. SCIENCE HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	R.SHEKHAR DAS VS	// 0 //
147	WP(C)/0028783/2021	SANTOSH KUMAR MISHRA VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0028784/2021	SATYANARAYAN PASAYAT VS COLLECTOR, SUNDARGARH	ARABINDA TRIPATHY VS	// 0 //
149	WP(C)/0028785/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE MD, ODISHA COOPERATIVE COIR CORP. LTD., BBSR	AUROVINDA MOHANTY VS	// 0 //
150	WP(C)/0028786/2021	SANTOSH KUMAR MISHRA VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
151	WP(C)/0028787/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE SEED CERTIFICATION OFFICER, BBSR	AUROVINDA MOHANTY VS	// 0 //
152	WP(C)/0028788/2021	SANTOSH KUMAR MISHRA VS R.T.O.,CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
153	WP(C)/0028789/2021	M/S. GURUDAS MOTORS VS S.T.A., ODISHA	JAYDEEP PAL VS	// 0 //
154	WP(C)/0028790/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE PRINCIPAL, RAJDHANI COLLEGE, BBSR	AUROVINDA MOHANTY VS	// 0 //
155	WP(C)/0028791/2021	SANGEETA MISHRA VS R.T.O.,CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
156	WP(C)/0028792/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH VS THE DIRECTOR, OFFICE OF THE STATE INFORMATION CENTRE	AUROVINDA MOHANTY VS	// 0 //
157	WP(C)/0028793/2021	CHANDAN KUMAR SINGH VS AO-CUM-CHIEF MANAGER, BANK OF INDIA	NIRANJAN LENKA VS	// 0 //
158	WP(C)/0028794/2021	SANGEETA MISHRA VS R.T.O.,CHANDIKHOLE	ASHOK KUMAR ROUT VS	// 0 //
159	WP(C)/0028795/2021	ODISHA GRAMYA BANK, UNIT 1 BRANCH	AUROVINDA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE DEPUTY SUPDT., VIGILANCE, BBSR DIVISION		//
160	WP(C)/0028796/2021	SANGEETA MISHRA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
161	WP(C)/0028797/2021	SEBATI HANSDAH	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0028798/2021	DR.SUPRATIM BHATTACHARYA	SOUMYA SEKHAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0028799/2021	PHULAMANI HANSDAH	SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0028800/2021	PRASANA KUMAR GOUDA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028801/2021	AJAYA KUMAR BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0028802/2021	SRUSTIDHAR KHATUA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0028803/2021	SUMATI DHAL @ SETHI	SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0028804/2021	MEENA MAHANANDA	HAREKRUSHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0028805/2021	RAMCHANDRA NAG	HAREKRUSHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028806/2021	MANOJ KUMAR PHUL	HAREKRUSHNA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0028807/2021	STATE OF ODISHA PUSPALATA SETHI VS	SIDHARTHA MISHRA VS	// // 0
172	WP(C)/0028808/2021	STATE OF ODISHA RANJITA GOCHHAYAT VS	SIDHARTHA MISHRA VS	// // 0
173	WP(C)/0028809/2021	STATE OF ODISHA SRIKANTA KUMAR SAHU VS	MONOMOY BASU VS	// // 0
174	WP(C)/0028810/2021	STATE OF ODISHA PUSPANJALI MALLIA VS	PRANAB KUMAR PASAYAT VS	// // 0
175	WP(C)/0028811/2021	STATE OF ODISHA SHANTILATA MALLICK VS	SATYAJIT MOHAPATRA VS	// // 0
176	WP(C)/0028812/2021	STATE OF ODISHA TRILOCHAN SAHU VS	SATYAJIT MOHAPATRA VS	// // 0
177	WP(C)/0028813/2021	STATE OF ODISHA KRISHNA ORAM VS	SITI KANT MISHRA VS	// // 0
178	WP(C)/0028814/2021	STATE OF ODISHA SURESH KUMAR SATPATHY VS	SIBANARAYAN BISWAL VS	// // 0
179	WP(C)/0028815/2021	STATE OF ODISHA NRUSINGH JENA VS	PRASANNA KUMAR RATH VS	// // 0
180	WP(C)/0028816/2021	STATE OF ODISHA ADITYA PRASAD NAYAK VS	AMITAV TRIPATHY VS	// // 0
181	WP(C)/0028817/2021	CHSE, ORISSA CHOUDHURY SIBA PRASAD DASH VS STATE OF ODISHA	G.CHAITANYA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0028818/2021	AMARENDU MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
183	WP(C)/0028819/2021	NIRANJAN PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
184	WP(C)/0028820/2021	DUSHASAN BEHERA VS STATE OF ORISSA	SURENDRA PRASAD BARIK VS	// 0 //
185	WP(C)/0028821/2021	NILAYA RANJAN PATEL VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
186	WP(C)/0028822/2021	RENUBALA MANTRI VS STATE OF ODISHA	EKTA AGARWAL VS	// 0 //
187	WP(C)/0028823/2021	SIBENDRA SASMAL VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
188	WP(C)/0028824/2021	KAMALAKANTA JENA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
189	WP(C)/0028825/2021	PRASANTA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
190	WP(C)/0028826/2021	RANJAN NAYAK VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
191	WP(C)/0028827/2021	RANJAN KUMAR PRUSTY VS CEO,TPCODL	BINAYA KUMAR MOHANTY VS	// 0 //
192	WP(C)/0028828/2021	SUDARSAN NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
193	WP(C)/0028829/2021	SUBRAT NAYAK	GANESH PRASAD SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0028830/2021	SANJAY NAYAK	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028831/2021	ISHITA PRIYADARSHINI	AMITAV TRIPATHY	//
		VS	VS	0
		COUNCIL OF HIGHER SEC. EDUCATION,ORISSA		//
196	WP(C)/0028832/2021	SARAT CHANDRA PANDA	BISWAJIT PASAYAT	//
		VS	VS	0
		JENAMANI DEI		//
197	WP(C)/0028833/2021	BEDABYAS MOHAPATRA	PRAFULLA KUMAR KHATEI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0028834/2021	SUCHANDRA MOHALIK	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028835/2021	JAGABANDHU MISHRA	PRAFULLA KUMAR KHATEI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0028836/2021	RAJ KISHORE SARANGI	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028837/2021	GHASIRAM DASH	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0028838/2021	SUHEL AHAMED FAROOQUL	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
203	WP(C)/0028839/2021	BIJAYA KUMAR PUROHIT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0028840/2021	ALEKHA CHANDRA BEHERA	J.K.MISHRA 2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0028841/2021	STATE OF ODISHA SHYAMALA KANTA DAS VS	J.K.MISHRA 2 VS	// // 0
206	WP(C)/0028842/2021	STATE OF ODISHA SUHEL AHAMED FAROOQUL VS	PRAVAT KUMAR NAYAK VS	// // 0
207	WP(C)/0028843/2021	STATE TRANSPORT AUTHORITY,ODISHA KALPANA NAYAK VS	J.K.MISHRA 2 VS	// // 0
208	WP(C)/0028844/2021	STATE OF ODISHA SUNATNA GHOSE VS	J.K.MISHRA VS	// // 0
209	WP(C)/0028845/2021	STATE OF ODISHA SOUBHAGYA PATRA VS	J.K.MISHRA 2 VS	// // 0
210	WP(C)/0028846/2021	STATE OF ODISHA SUHEL AHAMED FAROOQUL VS	PRAVAT KUMAR NAYAK VS	// // 0
211	WP(C)/0028847/2021	STATE TRANSPORT AUTHORITY,ODISHA KRUSHNA CHANDRA BEBERTA VS	J.K.MISHRA 2 VS	// // 0
212	WP(C)/0028848/2021	STATE OF ODISHA SUHEL AHAMED FAROOQUL VS	PRAVAT KUMAR NAYAK VS	// // 0
213	WP(C)/0028849/2021	STATE TRANSPORT AUTHORITY,ODISHA CHINMAYA KUMAR SAHOO VS	GOPINATH MISHRA VS	// // 0
214	WP(C)/0028850/2021	STATE OF ODISHA TEJASWINI GARNAIK VS	KOUSIK ANANDA GURU VS	// // 0
215	WP(C)/0028851/2021	DG OF NATIONAL TEST AGENCIES TUSHAR MASHI VS	PRAVAT KUMAR NAYAK VS	// // 0
		STATE TRANSPORT AUTHORITY,ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0028852/2021	TAPASINI SWAIN VS LIC, INDIA	JAJATI KESHARI KHUNTIA VS	// 0 //
217	WP(C)/0028853/2021	TUSHAR MASHI VS STATE TRANSPORT AUTHORITY,ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
218	WP(C)/0028854/2021	AMARESH TRIPATHY VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
219	WP(C)/0028855/2021	TUSHAR MASHI VS STATE TRANSPORT AUTHORITY,ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
220	WP(C)/0028856/2021	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
221	WP(C)/0028857/2021	SUHEL AHAMED FAROOQUL VS STATE TRANSPORT AUTHORITY,ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
222	WP(C)/0028858/2021	SUCHISMITA MISHRA VS DEBASISH PADHI	SATYABRATA DASH VS	// 0 //
223	WP(C)/0028859/2021	DUKHANASAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0028860/2021	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
225	WP(C)/0028861/2021	SANDHYA BALA PATTANAIK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
226	WP(C)/0028862/2021	ASHALATA PUHAN VS STATE OF ODISHA	BAIDHARA SAHOO VS	// 0 //
227	WP(C)/0028863/2021	BIDHAN CHANDRA PATI	DEEPAK RANJAN SUNDARAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0012102/2021	S.K. YASIN MAHAMMED	ASIT KUMAR JENA	KUAKHIA /306 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0012103/2021	SK. HASAN	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /239 /2021
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0012104/2021	MANORAMA BEHERA	SATYA RANJAN MULIA	CHAULIAGANJA /346 /2021
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0012105/2021	SUJIT KUMAR PRADHAN	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0012106/2021	JOHN BURH	PABITRA KUMAR NAYAK	LATHIKATA /49 /2015
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0012107/2021	LITUNA @ PRASHANTA DAS	SIDHARTHA MISHRA	ERASAMA /197 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0012108/2021	ACHYUTA OJHA @ ACHUTANANDA OJHA	U.N.SAHOO	JENAPUR /270 /2021
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0012109/2021	SURJIT PAL	BIKRAM CHANDRA GHADEI	JENAPUR /270 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0012110/2021	ANUPAMA NAG	SUSHANTA KUMAR JOSHI	BHAWANIPATNA TOWN /281 /2021
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0012111/2021	RAKESH KUMAR SABAR	MANAS CHAND	DHARAMGARH /134 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0012112/2021	SHRADDHA NANDA TUNGA @ SHRADDHA NANDA TUNGA	KINDANING	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0012113/2021	STATE OF ODISHA VIMALESH DHAR DUBEY VS	AMIT KUMAR NATH VS	// ROURKELA GRPS. /181 /2019 ()
240	ABLAPL/0012114/2021	STATE OF ODISHA NITISH CHANDRA ACHARYA VS	ASHOK KUMAR PANIGRAHI VS	// SOHELLA /165 /2021 ()
241	ABLAPL/0012115/2021	STATE OF ODISHA PABITRA MOHAN BISWAL VS	JUGALA KISHORE PANDA VS	// KHURDA SADAR /177 /2020 ()
242	ABLAPL/0012116/2021	STATE OF ODISHA SABITA DEI VS	NEPOLEON SAHANI VS	// CHANDAPUR /122 /2021 ()
243	ABLAPL/0012117/2021	STATE OF ODISHA ROVIN GUPTA VS	PRADIPTA VERMA VS	// COLLIERY /62 /2021 ()
244	ABLAPL/0012118/2021	STATE OF ODISHA BHAIRABA HATI VS	ARUN KUMAR BUDHIA VS	// MURIBAHAL /118 /2021 ()
245	ABLAPL/0012119/2021	STATE OF ODISHA RANJAN DAS VS	SUJIT KUMAR SWAIN VS	// KANDHEIGOLE /180 /2021 ()
246	ABLAPL/0012120/2021	STATE OF ODISHA BIKASH MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /172 /2021 ()
247	ABLAPL/0012121/2021	STATE OF ODISHA NAMITA MANDAL VS	DEEPAK KU SAHOO VS	// //0 ()
248	ABLAPL/0012122/2021	STATE OF ODISHA RAJIB CH. NAYAK VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /306 /2021 ()
249	ABLAPL/0012123/2021	STATE OF ODISHA UTTAM KUMAR MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// //0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0012124/2021	BIKASH MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	NIKIRAI /170 /2021 () //
251	ABLAPL/0012125/2021	JAYAPAL BARJO VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /61 /2021 () //
252	ABLAPL/0012126/2021	BABULA GOUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARASINGI /149 /2021 () //
253	ABLAPL/0012127/2021	HIMANSU@ HIMANSHU PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /93 /2021 () //
254	ABLAPL/0012128/2021	RITANJALI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /129 /2021 () //
255	ABLAPL/0012129/2021	RADHA PRASAD TAH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	BALASORE TOWN /182 /2021 () //
256	ABLAPL/0012130/2021	HRUDARANJAN BADHEI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	KHAPRAKHOL /129 /2021 () //
257	ABLAPL/0012131/2021	URMILA SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALANTA P.S. /263 /2021 () //
258	ABLAPL/0012132/2021	RAMAKANTA PRADHAN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHARABEL NAGAR P.S. /253 /2021 () //
259	ABLAPL/0012133/2021	MD.MANSUR@ BHOPLA VS STATE OF ODISHA	BHOJARAJ SETH VS	SOHELLA /165 /2021 () //
260	ABLAPL/0012134/2021	MAHENDRA DAS VS STATE OF ODISHA	MD.G.MADANI VS	MARINE KASIA /101 /2021 () //
261	ABLAPL/0012135/2021	MAHARAGI BARAD	ACHYUTANANDA PATTANAİK	BOLAGARH P.S. /149 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
262	ABLAPL/0012136/2021	STATE OF ODISHA RAHUL RANASINGH	R.N.MOHANTY	// DELANGA /138 /2021
		VS	VS	()
263	ABLAPL/0012137/2021	STATE OF ODISHA RAHAN BISHOYI	ASHOK DAS	// BADABAZAR /175 /2021
		VS	VS	()
264	ABLAPL/0012138/2021	STATE OF ODISHA BIJAYA KUMAR PARIDA	SUBASH CHANDRA SAHOO	// TANGI (KHURDA) /299 /2021
		VS	VS	()
265	ABLAPL/0012139/2021	STATE OF ODISHA PUPPI@ PRASANTA DAS	JAYANTA KUMAR MAJHI	// BASTA /446 /2019
		VS	VS	()
266	ABLAPL/0012140/2021	STATE OF ODISHA SARBESWAR KAHALASINGH	ASWINI KUMAR MISHRA-3	// BOLAGARH P.S. /145 /2021
		VS	VS	()
267	ABLAPL/0012141/2021	STATE OF ODISHA VIVEK SHARMA	K.C.NAYAK	// BARBIL /12 /2018
		VS	VS	()
268	ABLAPL/0012142/2021	STATE OF ODISHA RIBU MURMU@ RIBHU MURMU	JAYANTA KUMAR MAJHI	// Bamapada (Industrial Area) /129 /2021
		VS	VS	()
269	ABLAPL/0012143/2021	STATE OF ODISHA MAYADHAR KHUNTIA	PRAVASH CH. JENA	// FATEGARH /3 /2016
		VS	VS	()
270	ABLAPL/0012144/2021	STATE OF ODISHA DURGA SANKAR DAS @ DURGA SHANKAR DAS	JAYANTA KUMAR MAJHI	// SINGLA /157 /2021
		VS	VS	()
271	ABLAPL/0012145/2021	STATE OF ODISHA NAROTTAM KHUNTIA	PRAVASH CH. JENA	// FATEGARH /3 /2016
		VS	VS	()
272	ABLAPL/0012146/2021	STATE OF ODISHA SURESH CHANDRA ROUT@ SHUKA ROUT	DEBASNAN DAS	// MAHILA P.S.(BBSR) /112 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0012147/2021	STATE OF ODISHA MAHESWAR DAS VS	ARUN KUMAR SAHU VS	// Bamapada (Industrial Area) /140 /2021 ()
274	ABLAPL/0012148/2021	STATE OF ODISHA SWARNAPRAVA DAS VS	J.N.PANDA VS	// JATNI P.S. /17 /2021 ()
275	ABLAPL/0012149/2021	STATE OF ODISHA KIRTI RANJAN ROUT VS	DEBASNAN DAS VS	// MAHILA P.S.(BBSR) /112 /2021 ()
276	ABLAPL/0012150/2021	STATE OF ODISHA RATNAKAR BEHERA VS	BASANTA KUMAR DAS VS	// / /0 ()
277	ABLAPL/0012151/2021	STATE OF ODISHA JALADHAR BEHERA VS	ACHYUTANANDA PATTANAİK VS	// KHURDA P.S. /349 /2021 ()
278	ABLAPL/0012152/2021	STATE OF ODISHA TULA@ TUNA SAHOO VS	SUJIT KU. DAS VS	// BALICHANDRAPUR /277 /2021 ()
279	ABLAPL/0012153/2021	STATE OF ODISHA PRADIPA MAHAPATRA VS	SUJIT KU DAS VS	// BALICHANDRAPUR /276 /2021 ()
280	WPC(OAC)/0000106/1998	STATE OF ODISHA GHASI HANTAL VS	BISWANATH RATH VS	// // ()
281	WPC(OAC)/0000107/1998	STATE OF ODISHA SUKURA SANKIA VS	M/S BISWANATH RATH VS	// // ()
282	WPC(OAC)/0000109/1998	STATE OF ORISSA SUKRU PENTHIA VS	M/S BISWANATH RATH VS	// // ()
283	WPC(OAC)/0000143/1999	STATE OF ORISSA PRADIPTA KUMAR KANUNGO VS STATE OF ORISSA	M/S ASWINI KUMAR MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OAC)/0000402/2000	VS	VS	// 0
285	WPC(OAC)/0000423/1999	PRAHLAD CHANDRA DAS VS STATE OF ODISHA	M/S. B.S.TRIPATHY VS	// 0 //
286	WPC(OAC)/0000493/1999	MIR SUJAUDDIN VS STATE OF ODISHA	M/S. SANJIB MOHANTY VS	// 0 //
287	WPC(OAC)/0000525/1999	VS	VS	// 0 //
288	WPC(OAC)/0000533/1999	JAGANDANANDA PAL VS STATE OF ORISSA	M/S JAYANT KUMAR RATH VS	// 0 //
289	WPC(OAC)/0000547/1999	RABINARAYAN NAIK VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
290	WPC(OAC)/0000552/2019	QUAIM UDDIN VS COMMISSIONER CUM SECY.,HEALTH SERVICE DEPT.	ULLASH CHANDRA MOHANTY VS	// 0 //
291	WPC(OAC)/0000562/1999	KAILASH CH NAYAK VS STATE OF ODISHA	B.S TRIPATHY VS	// 0 //
292	WPC(OAC)/0000566/1999	BABAJI CHARAN NANDA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
293	WPC(OAC)/0000572/1999	BHOBANI PRADHAN VS STATE OF ODISHA	MANOJ MISHRA VS	// 0 //
294	WPC(OAC)/0000573/1999	DHANURDHAR SWAIN VS STATE OF ODISHA	MANOJ MISHRA VS	// 0 //
295	WPC(OAC)/0000578/1999	PRAMOD KUMAR NAIK	JAYANTA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WPC(OAC)/0000594/1999	MANORANJAN RATH	PRAFULLA KUMAR KAR	//
		VS	VS	0
		STATE OF ODISHA		//
297	WPC(OAC)/0000603/1999	BIPINBIHARI RAY	SHYAMANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WPC(OAC)/0000604/1999	UMAKANTA BAG	H.M DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WPC(OAC)/0000605/1999	KHADADANG SABAR	H.M DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WPC(OAC)/0000610/1999	RENUBALA KHUNTIA	AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WPC(OAC)/0000629/1999	PREMANALINI KHURA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WPC(OAC)/0000634/1999	BASISTHA SARAF	JAYANTA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WPC(OAC)/0000636/1999	SRIKANTA KUMAR JENA	K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WPC(OAC)/0000637/1999	BILASINI PATRA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
305	WPC(OAC)/0000647/1999	BHARATI NAYAK	R.K DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WPC(OAC)/0000648/1999	HANUMANTA BHOI	D.P DHAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WPC(OAC)/0000689/1998	STATE OF ODISHA ANITA TRIPATHY VS	S.N.KAR VS	// // 0
308	WPC(OAC)/0000837/1999	STATE OF ODISHA RABINDRANATH MOHANTY VS	SUBHAGYA SUNDAR DAS VS	// // 0
309	WPC(OAC)/0000844/1999	C.D.M.O.ANUGUL LAXMI NARAYAN PANDA VS	MANOJ MISHRA VS	// // 0
310	WPC(OAC)/0000926/2016	STATE OF ODISHA SASMITA DAS VS	SHASHI BHUSAN JENA VS	// // 0
311	WPC(OAC)/0001057/1999	STATE OF ODISHA SABYASACHI DAS VS	SUDEEP KUMAR SARANGI VS	// // 0
312	WPC(OAC)/0001073/1999	STATE OF ODISHA SASMITA LENKA VS	SHASHI BHUSAN JENA VS	// // 0
313	WPC(OAC)/0001123/1999	STATE OF ODISHA PRAVAT KUMAR MOHAPATRA VS	KHETRA MOHAN MISHRA VS	// // 0
314	WPC(OAC)/0001183/1999	STATE OF ODISHA GADADHAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// // 0
315	WPC(OAC)/0001197/1999	STATE OF ODISHA PURUSOTTAM BEHERA VS	BRAHMANANDA TRIPATHY VS	// // 0
316	WPC(OAC)/0001198/1999	STATE OF ODISHA PRIYABRATA PADHI VS	A.S.NAIDU VS	// // 0
317	WPC(OAC)/0001209/1999	STATE OF ODISHA BRUNDABAN JENA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WPC(OAC)/0001211/1999	NIRANJAN NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	WPC(OAC)/0001212/1999	RABINDRA PATRA VS STATE OF ODISHA	L.SAMANTARAY VS	// 0 //
320	WPC(OAC)/0001399/1999	CHATURBHUJA SAHOO VS STATE OF ODISHA	GAUTAM MUKHERJEE VS	// 0 //
321	WPC(OAC)/0001407/1999	LABA KALET VS STATE OF ODISHA	BIBHUDANANDA DASH VS	// 0 //
322	WPC(OAC)/0001717/1999	SHYAMA SUNDAR BISWAL VS THE COLLECTOR AND DISTRICT MAGISTRATE	M/S M.R MOHANTY VS M/S M.R MOHANTY	// 0 //
323	WPC(OAC)/0001741/1999	SRUSTIDHARA PARIDA VS STATE OF ODISHA	M/S BIBEK MOHANTI VS	// 0 //
324	WPC(OAC)/0001746/1999	GADADHAR SWAIN VS STATE OF ORISSA.	M/S DHULU RAM PATTNAIK VS	// 0 //
325	WPC(OAC)/0001748/1999	NIAMI CHARAN MUDULI VS STATE OF ODISHA	M/S DHULIRAM PATTNAIK VS	// 0 //
326	WPC(OAC)/0001809/1999	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	M/S UPENDRA KUMAR SAMAL VS	// 0 //
327	WPC(OAC)/0001811/1999	PRAVASH RANJAN NANDA VS STATE OF ORISSA	M/S BRAJA KISHOR KAR VS	// 0 //
328	WPC(OAC)/0001843/1998	KISHORE SA VS STATE OF ODISHA	M/S SHASHI BHUSAN NANDA VS	// 0 //
329	WPC(OAC)/0001867/1999	SRICHARAN NAYAK	JAYANT KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0002212/1999	PARESH PRASAD DANI	M/S AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0002217/1999	MD.TAIKUR RAHIMAN	M/S SHREEKETAN PRASSADA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WPC(OAC)/0002242/1999	GOURANGA CHARAN PANDA	D. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WPC(OAC)/0002298/1999	SANTOSH KUMAR SARANGI	M/S SUBRAT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WPC(OAC)/0002306/1999	DEBASIS KHUNTIA	M/S SUSANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
335	WPC(OAC)/0002347/1999	BABULA KUMAR BARIK	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WPC(OAC)/0002349/1999	NRUSINGHA CHANDRA PATRA	M/S MANORANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WPC(OAC)/0002352/1999	BHARATI MOHAPATRA	M/S SUBRAT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WPC(OAC)/0002361/1999	MD. HADAUTUR RAHAMAN	M/S M.K. KHUNTIA	//
		VS	VS	0
		COLLECTOR, BHADRAK		//
339	WPC(OAC)/0002372/1999	BRAJENDRA NARAYAN MISHRA	M/S K.C. KAR	//
		VS	VS	0
		STATE OF ODISHA		//
340	WPC(OAC)/0002392/1999	GOBARDHAN KABI	M/S B.K. SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WPC(OAC)/0002399/1999	STATE OF ODISHA CHITTA RANJAN PANDA VS	M/S SHAHSI BHUSAN JENA VS	// // 0
342	WPC(OAC)/0002405/1999	STATE OF ORISSA ARJUN CHANDRA RAY VS	M/S UPENDRA KUMAR SAMAL VS	// // 0
343	WPC(OAC)/0002571/1999	STATE OF ORISSA SANTOSH KUMAR MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
344	WPC(OAC)/0002612/1999	STATE OF ODISHA DEBASHIS HAZRA VS	K.K.SWAIN VS	// // 0
345	WPC(OAC)/0002692/1999	STATE OF ODISHA KIRANBALA DAS VS	M/S K.K. SWAIN VS	// // 0
346	WPC(OAC)/0002780/1999	STATE OF ORISSA DILLIP KUMAR PATEL VS	SISIR KUMAR PUROHIT VS	// // 0
347	WPC(OAC)/0002856/1998	STATE OF ODISHA AMIYA KUMAR MOHANTY VS	M/S SOURYA SUNDAR DAS VS	// // 0
348	WPC(OAC)/0002894/1999	STATE OF ORISSA BASANTA KUMAR SAHU VS	J.R.DASH VS	// // 0
349	WPC(OAC)/0002903/1999	STATE OF ODISHA SRINIBAS NAYAK VS	SIDHESWAR MALLIK VS	// // 0
350	WPC(OAC)/0002925/1999	STATE OF ODISHA MAYADHAR NAYAK VS	BIREN SANKAR TRIPATHY VS	// // 0
351	WPC(OAC)/0002931/1999	STATE OF ODISHA SAROJ KUMAR MOHANTY VS STATE OF ORISSA	M/S J.K. MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WPC(OAC)/0002936/1999	DR. KHIROD CHANDRA DASH VS STATE OF ODISHA	M/S RAJAT KUMAR RATH VS	// 0 //
353	WPC(OAC)/0002940/1999	SANJUKTA KUMARI PADHI VS STATE OF ORISSA	M/S ABHIRAM SWAIN VS	// 0 //
354	WPC(OAC)/0002941/1999	PRADEEP KUMAR SAMANTARAY VS STATE OF ODISHA	M/S ABHIRAM SWAIN VS	// 0 //
355	WPC(OAC)/0002963/1999	DR MINA KETAN PANI VS STATE OF ORISSA	M/S SASHI BHUSAN JENA VS	// 0 //
356	WPC(OAC)/0003036/1999	SITARAM SAHU VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
357	WPC(OAC)/0003037/1999	GOURA CHANDRA BEHERA VS STATE OF ODISHA	B.S. TRIPATHY 1 VS	// 0 //
358	WPC(OAC)/0003065/1999	NANDALAL DHARUA VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
359	WPC(OAC)/0003067/1999	DR. BRUNDABAN CHANDRA MISHRA VS STATE OF ODISHA	M/S. SHASHI BHUSAN JENA VS	// 0 //
360	WPC(OAC)/0003073/1999	DR. HARIHAR SARANGI VS STATE OF ODISHA	M/S. SACHIDANANDA SAHOO VS	// 0 //
361	WPC(OAC)/0003093/1999	SANTOSH KUMAR GOUDA VS DIRECTOR GENERAL OF POLICE	M/S. JAYANT KUMAR RATH VS	// 0 //
362	WPC(OAC)/0003097/1999	PRABIRA KUMAR NAYAK VS STATE OF ODISHA	M/S. RAMANI KANTA PATTANAIAK VS	// 0 //
363	WPC(OAC)/0003124/1999	SATYANARAYAN MACCHU	DIPTI KANTA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WPC(OAC)/0003125/1999	MANORANJAN MAHANANDA	DIPTI KANTA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WPC(OAC)/0003130/1999	JYOTSHNARANI LENKA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
366	WPC(OAC)/0003164/1999	BHIKARI CHARAN MISHRA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WPC(OAC)/0003165/1999	SUNIL CHANDRA DHAL	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WPC(OAC)/0003168/1999	GHANASHYAM PANDA	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WPC(OAC)/0003284/1998	BIJOY KUMAR BARIK	M/S A.S. NAIDU	//
		VS	VS	0
		STATE OF ORISSA.		//
370	WPC(OAC)/0003341/1999	SODAMINI MISHRA	AMIYA KUMAR MOHANTY	//
		VS	VS	0
		DIRECTOR, ELEMENTARY EDUCATION		//
371	WPC(OAC)/0003360/1999	TIRTHA GOCHHAYAT	M/S JAYANTA KUMAR RATH	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
372	WPC(OAC)/0003391/1999	BATAKRUSHNA BHUYAN	M/S. BIBHUDEV ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WPC(OAC)/0003421/1999	BIJAY KUMAR DASH	M/S BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WPC(OAC)/0003469/1999	RAJKUMAR MEHER	DIPTI KANTA TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WPC(OAC)/0003474/1999	STATE OF ODISHA DHARA ROHIDAS VS	M/S DIPTI KANTA TRIPATHY VS	// // ()
376	CONTC(CP)/0000277/1998	STATE OF ODISHA PRAFULLA CHANDRA PRADHAN VS	CHAKEI BEHERA, K.K. BARIK VS	// // ()
377	CONTC(CPC)/0000006/2002	COMMISSIONER-CUM-SECY. HUD DEPARTMENT SUDHIR CHANDRA MISHRA VS	M/S KHIROD KUMAR PANIGRAHI VS	// // ()
378	CONTC(CPC)/0000006/2001	SUPERINTENDENT CIRCLE JAIL,CHOUDWAR BHIKARI CHARAN SATPATHY VS	M/S AJIT KUMAR CHOUDHURY VS	// // ()
379	CONTC(CPC)/0000015/2000	L.N. GUPTA, COLLECTOR ANGUL Y.TATA RAO VS	M/S C.ANANDA RAO VS	// // ()
380	CONTC(CPC)/0000025/2018	DIGAMBARA MOHANTY,DIRECTOR OF SECONDARY EDN. GOUTAM PRADHAN VS	M/S SHASI BHUSAN JENA VS	// // ()
381	CONTC(CPC)/0000025/2000	CHANDRASEKHAR KUMAR, IAS, REVENUE AND DISASTER MANGEMENT.DEPT. TRIBIKRAM MOHANTY@PANDA VS	SANJIB MOHANTY VS	// // ()
382	CONTC(CPC)/0000028/2000	PRASANTA KUMAR TRIPATHY,IAS,DIRECTOR,LAND RECORDS AND SURVEYS,ORISSA MD. HEDAUTUR RAHEMAN VS	M/S M.K. KHUNTIA VS	// // ()
383	CONTC(CPC)/0000035/2016	NRUSINGH NATH, BLOCK DEVELOPEMENT OFFICER SAROJ KUMAR NAYAK VS	M/S ASWINI KUMAR MISHRA VS	// // ()
384	CONTC(CPC)/0000037/2009	BISHNUPADA SETHI,SECRETARY,FISHERIES AND ANIMAL RESOURCES DEVELOPMENT DEPTT LAXMIDHAR PATTNAIK VS	J.K.MISHRA 2 VS	// // ()
385	CONTC(CPC)/0000044/2000	B.P.SINGH,SECY.DEPT. OF AGRICULTURE SOHAN SINGH VS	M/S. RAS BIHARI MOHAPATRA VS	// // ()
		MR. SANJEEB HOTA, I.A.S., COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	CONTC(CPC)/0000051/2001	PRAMILA PATTNAIK VS SUBENDU KUMAR RAY, ENGINEER-IN-CHIEF-CUM-SECY. WORKS DEPTT.	M/S NIRMAL KUMAR SINGH VS	// 0 //
387	CONTC(CPC)/0000059/2010	BASANTI RAY VS BANDANA KUMARI JENA, I.A.S., COMMISSIONER CUM SECY. REVENUE DISASTER MGT.	B.B.MOHANTY VS	// 0 //
388	CONTC(CPC)/0000080/1999	RAMESH CHANDRA MOHANTY VS SUBASH CHANDRA SWAIN, DIVISIONAL FOREST OFFICER	M/S S.C. MOHANTY VS	// 0 //
389	CONTC(CPC)/0000088/2000	PRASANTA KUMAR ACHARYA VS RABI NARAYANA SENAPATI SPORT CULTURE AND YOUTH SERVICES DEPARTMENT	M/S PRASANNA KUMAR RATH VS	// 0 //
390	CONTC(CPC)/0000093/2000	GADADHAR JENA VS RAM BEHERA, FOREST AND ENVIRONMENT DEPARTMENT	M/S ASWINI KUMAR MISHRA VS	// 0 //
391	CONTC(CPC)/0000094/2001	HEMANTA KUMAR NANDA VS A.K. TRIPATHY, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	M/S BIDYADHAR PRADHAN VS	// 0 //
392	CONTC(CPC)/0000102/2000	BHOLANATH MOHARANA VS A.K. TRIPATHY, SECRETARY, DEPT. OF SCHOOL AND MASS EDUCATION	J.RATH VS	// 0 //
393	CONTC(CPC)/0000103/2001	ASHOK KUMAR MOHAPATRA VS ASHOK TRIPATHY, SECY. SCH AND MASS EDN.	M/S RABINDRA NATH NAYAK VS	// 0 //
394	CONTC(CPC)/0000106/2000	HARIHAR KAR VS N.C. VASUDEVAN, I.A.S., SECRETARY, COMMERCE AND TRANSPORT DEPTT.	M/S ASWINI KUMAR MISHRA VS	// 0 //
395	CONTC(CPC)/0000111/2007	GUNANIDHI PATRA VS SURESH CHANDRA PATTNAIK, IAS, COMM.-CUM-SECY SCHOOL AND MASS EDU DEPTT.	M/S SHASHI BHUSAN JENA VS	// 0 //
396	CONTC(CPC)/0000113/2000	MANORAMNJAN PATTANAYAK VS JOGENDRA PATRA, I.A.S., COMMISSIONER CUM SECY. FOOD SUPPLIES CONSUMER WELFARE DEPTT.	SAMEER KUMAR DAS VS	// 0 //
397	CONTC(CPC)/0000115/2000	CHHATISH CHANDRA PATRA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		RABINARAYAN PANI, I.A.S., DIRECTOR ELEMENTARY EDUCATION		//
398	CONTC(CPC)/0000116/2000	MAHESH CHANDRA MISHRA	H.M.DHAL	//
		VS	VS	0
		BINAYA BEHERA I.P.S, D.I.G. OF POLICE		//
399	CONTC(CPC)/0000117/2000	ASHOK KUMAR NANDY	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY.IAS,SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT		//
400	CONTC(CPC)/0000125/2001	PRADIPTA KUMAR SWAIN	M/S SHARAT KUMAR DAS	//
		VS	VS	0
		B.K. PATNAIK, SECY, WATER RESOURCES DEPTT.		//
401	CONTC(CPC)/0000126/1999	FANINDRA BHUSAN SAHU	R.K.PATNAIK	//
		VS	VS	0
		DIVISION FOREST OFFICER,KHARIAR DIVISION		//
402	CONTC(CPC)/0000127/2000	RENG HO	M/S D.R PATTANAYAK	//
		VS	VS	0
		SECY,FOREST DEPTT.		//
403	CONTC(CPC)/0000131/1999	SMT. JEMAMANI SARANGI	M/S BIBHUDHENDRA DASH	//
		VS	VS	0
		SMT. JYOSTNA RAY, CHILD DEVELOPMENT PROJECT OFFICER		//
404	CONTC(CPC)/0000136/2000	SUBASH CHNDRA PANDA	M/S MANOJ MISHRA	//
		VS	VS	0
		DIGAMBAR MOHANTY,DISRECTOR,SECONDARY EDUCATION		//
405	CONTC(CPC)/0000157/1999	GHANASHYAM PRADHAN	M/S BRAJA KISHOR SAHOO	//
		VS	VS	0
		SANTOSH NAUTALIA, SECRETARY TO SCHOOL AND MASS EDUCATION DEPARTMENT		//
406	CONTC(CPC)/0000162/2000	ABHAYA KUMAR MOHAPATRA	M/S JATINDRA MOHAN MOHANTY	//
		VS	VS	0
		ADITYA KUMAR PATRA EXCUTIVE ENGINEER		//
407	CONTC(CPC)/0000166/1999	SUDHAKAR PANDA	MIRA GHOSE	//
		VS	VS	0
		DEPARTMENT OF SCHOOL AND MASS EDUCATION		//
408	CONTC(CPC)/0000169/2003	SAROJ KUMAR MOHAPATRA	M/S SILADITYA RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		JAGADANANDA MISHRA, SECY GEN. ADMN. DEPTT. ORISSA SECRETARIAT		//
409	CONTC(CPC)/0000171/2000	BHASKAR CHANDRA BEHERA	M/S PRASANT ROUTRAY	//
		VS	VS	0
		R.N. PANI, I A S,DIRECTOR OF ELEMENTARY EDUCATION		//
410	CONTC(CPC)/0000173/2008	BIJAY KUMAR MOHANTY	M/S R.B MOHAPATRA	//
		VS	VS	0
		VANDANA JENA,PRINCIPSL SECY. DEPTT. SCH. AND MASS EDN.		//
411	CONTC(CPC)/0000183/2000	DR.DEBANDRA KUMAR DASH	B.S.MISHRA 2	//
		VS	VS	0
		MEENA GUPTA, IAS,PRINCIPAL SECRETARY,HEALTH AND FAMILY WELFARE DEPT.		//
412	CONTC(CPC)/0000187/2001	KANHEI CHARAN JENA	M/S D.R PATTNAYAK	//
		VS	VS	0
		NILAMBAR RATH,C.D.M.O BHADRAK		//
413	CONTC(CPC)/0000190/2000	ASHOK KUMAR MOHAPATRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		LINGRAJ OTTA, I.F.S, DIV.FOREST OFFICER		//
414	CONTC(CPC)/0000205/2000	KUNTI NAIK	NIRANJAN LENKA	//
		VS	VS	0
		NINA GUPTA,I.A.S.,SECRETARY, H. AND F.W. DEPTT.		//
415	CONTC(CPC)/0000211/2000	MADAN MOHAN MALLIK	M/S AMITAV DAS	//
		VS	VS	0
		TARUN KANTI MISHRA, HOME DEPARTMENT		//
416	CONTC(CPC)/0000220/2000	ADITYA KUMAR NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
		ANANTA CHARAN ROUT,AGRICULTURE OFFICER		//
417	CONTC(CPC)/0000220/1999	BIJAYA KUMAR ACHARYA	P.K.RATH 2	//
		VS	VS	0
		SRIBASTA LANCHAN JENA,DIRECTOR,TEACHER EDUCATION AND STATE COUNCIL		//
418	CONTC(CPC)/0000228/2000	PRAMOD KUMAR PRADHAN	M/S SISIR KUMAR PUROHIT	//
		VS	VS	0
		RABI NARAYAN PANI,DIRECTOR OF ELEMENTARY EDUCATION		//
419	CONTC(CPC)/0000230/1999	ABDUL MANNAN KHAN	DHULIRAM PATTANAYAK	//
		VS	VS	0
		GOKUL CHANDRA PATI,IAS,COMMISSIONER OF COMMERCIAL TAXES		//

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	CONTC(CPC)/0000230/2000	NITYANANDA PRADHAN VS RABI NARAYAN PANI,DIRECTOR OF ELEMENTARY EDUCATION	M/S SISIR KUMAR PUROHIT VS	// 0 //
421	CONTC(CPC)/0000239/2003	BINODINI DEI VS BASANTA CH SWAIN,DIRECTOR OF SECY. EDN	M/S J.K RATH VS	// 0 //
422	CONTC(CPC)/0000244/1999	BENUDHAR SWAIN VS STATE OF ORISSA	M/S K.K SWAIN VS	// 0 //
423	CONTC(CPC)/0000254/1999	PREMANANDA SINGH VS GOKUL BIHARI HOTA CIRCLE INSPECTOR	M/S VS	// 0 //
424	CONTC(CPC)/0000257/2001	SK.NASIM VS SUB-COLLECTOR-CUM-CHAIRMAN,I.C.D.S.,BHADRAK	K.N.JENA VS	// 0 //
425	CONTC(CPC)/0000267/2000	KARTIK CHANDRA MALLIK VS SRINIBAS RATHA, I.A.S.,SECRETARY OF REVENUE DEPT.	B.K. BISWAL VS	// 0 //
426	CONTC(CPC)/0000269/2000	DR. MAMTAZ ALI VS MADHUR SARANGI , SECY HEALTH AND FAMILY WELFARE	ANUP KUMAR BOSE VS	// 0 //
427	CONTC(CPC)/0000276/1999	RADHAMOHAN PANDA VS ASHOK KUMAR TRIPATHY IAS,COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.	DR.DINABANDHU MISHRA VS	// 0 //
428	CONTC(CPC)/0000277/2000	AHALYA KUMARI ROUSTRAY VS MADHUR SARANGI HEALTH AND FAMILY WELFARE DEPARTMENT	A. ROUSTRAY VS	// 0 //
429	CONTC(CPC)/0000278/1999	PRASANT KUMAR SAHU VS MEENA GUPTA, I.A.S, HEALTH AND FAMILY WELFARE DEPARTMENT	M/S ASWINI KUMAR MISHRA VS	// 0 //
430	CONTC(CPC)/0000280/2000	SUDARSAN MISHRA VS ASHOK KUMAR TRIPATHY,I.A.S.,SECRETARY, S AND M.E. DEPTT.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
431	CONTC(CPC)/0000280/2002	MALATI BARIK	M/S PRAKASH RANJAN BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SURESH CHANDRA PANIGRAHI,ENGINEER IN CHIEF(CIVIL)		//
432	CONTC(CPC)/0000283/1999	NARAYAN MOHAPTRA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		B.L.K.REDDY,I.F.S, CONSERVATOR OF FORESTS,BERHAMPUR		//
433	CONTC(CPC)/0000284/2000	DR. PADMA LOCHAN SAI	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		MADHURI SARANGI,I.A.S,SECRETARY, H AND F.W. DEPT.		//
434	CONTC(CPC)/0000298/1999	UMESH CH. PANDA	M/S MANOJ MISHRA	//
		VS	VS	0
		MINA GUPTA SECRETARY HEALTH AND FAMILY WELFARE		//
435	CONTC(CPC)/0000300/2000	BIPRA CHARAN PANDA	SADASIVA PATRA 1	//
		VS	VS	0
		B.K.PATTNAIK,PRINCIPAL SECRETARY, DEPT. OF WATER RESOURCES		//
436	CONTC(CPC)/0000314/1999	LAXMIDHARA MAHARANA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		PABITRA CHANDRA SOM, INDUSTRIAL TRAINING INSTITUTE		//
437	CONTC(CPC)/0000318/2001	HADIBANDHU BEHERA	M/S S.R. PATNAIK	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY, SECY. SCHOOL AND MASS EDU. DEPTT.		//
438	CONTC(CPC)/0000322/1999	SUNANDA MAJUMDAR	R.K.PATTANAIAK	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY,COMMISSIONER-CUM-SECRETARY, DEPT. OF SCHOOL AND MASS EDUCATION		//
439	CONTC(CPC)/0000324/2000	DHIREN KUMAR SAHU	M/S BIBHUDATTA SAHU	//
		VS	VS	0
		D.P BAGHI,CHIEF SECY. GOVT. OF ORISSA		//
440	CONTC(CPC)/0000327/2000	TAPAN KUMAR PANDA	MR. BIJAY KUMAR ROUT	//
		VS	VS	0
		SRI SANJIB HOTA, COMMISSIONER-CUM-SECRETARY TO GOVT. OF ORISSA		//
441	CONTC(CPC)/0000331/2000	KUMARI BABITA SWAIN	BIJAY KUMAR ROUT	//
		VS	VS	0
		SANJIB HOTA,COMM.-CUM.SECY.,AGRICULTURE DEPT.		//
442	CONTC(CPC)/0000332/2001	GELAMANI SAHU	M/S SANJIB MOHANTY	//
		VS	VS	0

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FILING REPORT AS ON :16/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		FAKIRA CHANDRA SATAPATHY, SETTLEMENT OFFICER, CUTTACK MAJOR SETTLEMENT		//
443	CONTC(CPC)/0000332/2000	PRAMILA KUMARI SWAIN @ PRADHAN	M/S. SAMARENDRA MOHANTY	//
		VS	VS	0
		NIMAI CHARAN SWAIN, CIRCLE INSPECTOR OF SCHOOLS, JAGATSINGHPUR		//
444	CONTC(CPC)/0000334/1999	RABINDRANATH SAMAL	M/S SHREEKANTA PRASAD SAHOO	//
		VS	VS	0
		DAYA KISHORE KHAN,B.D.O NUAGAON BLOCK		//
445	CONTC(CPC)/0000334/2000	ANAND CHANDRA SAHU	M/S BIMALENDU BIKSH ACHARYA	//
		VS	VS	0
		MADHUR SARANGI,I.A.S,SECRETARY,HEALTH AND FAMILY WELFARE DEPTT		//
446	CONTC(CPC)/0000337/1999	GAGAN BIHARI ACHARYA	M/S R.K. PRADHAN	//
		VS	VS	0
		CHINMAYA KUMAR BASU, PANCHAYATI RAJ DEPARTMENT		//
447	CONTC(CPC)/0000339/2000	BRUNDABAN MAJHI	AJOYA KUMAR NAYAK	//
		VS	VS	0
		TRAILOK NATH BAHIDAR,THE CHIEF ENGINEER AND BASIN MANAGER KOLAB BASIN		//
448	CONTC(CPC)/0000340/2000	PITABAS NAYAK	M/S BIMALENDU BIKAS ACHARYA	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY,I.A.S,SECRETARY,SCHOOL AND MASS EDUCATION		//
449	CONTC(CPC)/0000341/1999	NAMITA REKHA JENA	ABHIRAM SWAIN	//
		VS	VS	0
		S.B.AGNIHOTRI,EX-SPECIAL SECRETARY,GENERAL ADMINISTRATION DEPT.		//
450	CONTC(CPC)/0000342/1999	TARANI SEN DAS	M/S. KALYAN PATNAIK	//
		VS	VS	0
		SRI JUGAL KISHORE MOHAPATRA, I.A.S.		//
451	CONTC(CPC)/0000369/2000	PARBATI RANA	M/S ASHOK KUMAR MISHRA	//
		VS	VS	0
		SUDARSHAN NAYAK, DIRECTOR ELEMENTARY EDUCATION		//
452	CONTC(CPC)/0000381/2011	BHAGABAN RATH	M/S C.R NANDY	//
		VS	VS	0
		DR. APARAJITA SARANGI,SECY. SCH. AND MASS EDN.		//
453	CONTC(CPC)/0000388/2000	SOMANATH MOHANTY	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		SRINIVAS RATH,SECY. REV. AND EXCISE DEPTT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	CONTC(CPC)/0000397/2001	S.V.RAMANA MURTY VS ASHOK KUMAR TRIPATHY,SCHOOL AND MASS EDUCATION DEPTT	M/S DURHESH NARYAAN RATH VS	// 0 //
455	CONTC(CPC)/0000400/2001	P.NAGESWAR RAO VS ASHOK KUMAR TRIPATHY,SECRETARY,OF SCHOOL AND MASS EDUCATION DEPTT	M/S C.ANANDA RAO VS	// 0 //
456	CONTC(CPC)/0000402/2000	JAGANNATH SAHU VS H.S. CHAHAR, I .A .S., SECRETARY ,FOREST AND ENVIORNMENT DEPARTMENT	M/S ASWINI KUMAR MISHRA VS	// 0 //
457	CONTC(CPC)/0000406/2001	CHAITANYA SWAIN VS SURENDRA KUMAR PATTNAIK,SUPTD. ENGG. WEST. IRR. CIRCLE	M/S J.K MISHRA 2 VS	// 0 //
458	CONTC(CPC)/0000413/2000	DR,HAREKRUSHNA DASH VS MS.MADHURI SARANGI,I.A.S,SECRETARY,DEPTT OF HREALTH AND FAMILY WELFARE ODISHA	M/S AMIYA KUMAR MISHRA VS	// 0 //
459	CONTC(CPC)/0000420/2000	BANDITA BAG VS RAJKISHORE NATH,DIRECTOR OF HEALTH SERVICES	C. ANANDA RAO VS	// 0 //
460	CONTC(CPC)/0000422/2000	DHRUBACHARAN SAHOO VS ABHAYA MALLICK , DISTRICT INSPECTOR OF SCHOOL	M/S PANCHANAN SAHOO VS	// 0 //
461	CONTC(CPC)/0000424/2000	BHAGIRATHI SWAIN VS ABHAYA MALLICK , DISTRICT INSPECTOR OF SCHOOL	M/S PANCHANAN SAHOO VS	// 0 //
462	CONTC(CPC)/0000430/2000	GOUTAM BHAL VS ALEKH CH. SAHOO, DIRECTOR OF ELEMENTARY EDUCATION	M/S MANORANJAN MOHANTY VS	// 0 //
463	CONTC(CPC)/0000432/2000	PRASANNA KUMAR NAYAK VS ALEKHA CH. SAHOO ELEMENTARY EDUCATION DEPARTMENT	M/S MANARANJON MOHANTY VS	// 0 //
464	CONTC(CPC)/0000446/2000	BIPIN BIHARI DASH VS TARUNKANTI MISHRA,SECY. HOME DEPTT.	M/S KALI PRASANNA MISHRA VS	// 0 //
465	CONTC(CPC)/0000450/2000	SURENDRA KUMAR DAS	M/S B.K. PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
466	CONTC(CPC)/0000458/2000	SURYA NARAYAN MISHRA DISTRICT INSPECTOR OF SCHOOL, JAJPUR-II(DOLIPUR)	M/S KISHORE JENA	//
		BISHNU CHARAN SAMAL	M/S KISHORE JENA	//
		VS	VS	0
467	CONTC(CPC)/0000470/2000	BIJAYA KUMAR PATNAIK, I.A.S, WATER RESOURCES DEPARTMENT		//
		GOUR CHARAN PATTANAİK	M/S B.S MISHRA 2	//
		VS	VS	0
468	CONTC(CPC)/0000473/2011	UPENDRANATH BEHERA, SPECIAL SECY. G.A DEPTT.	M/S RAS BIHARI MOHAPATRA	//
		SWARUP KUMAR DE	M/S RAS BIHARI MOHAPATRA	//
		VS	VS	0
469	CONTC(CPC)/0000493/2009	ANU GARG, IAS, EX-COMM.-CUM-PRINC. SECY H AND F W DEPTT.	P.C.CHHINCHANI	//
		NIRUPAMA DAS	P.C.CHHINCHANI	//
		VS	VS	0
470	CONTC(CPC)/0000517/2011	DR.SHYAMAGHAN BISWAL, C.D.M.O.GAJAPATI		//
		AKSHAYA KUMAR BARIK	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
471	CONTC(CPC)/0000518/2011	RAJ KUMAR SHARMA, COMM CUM SECY.REV. AND DIS. MANAGEMENT DEPTT.	M/S MANOJ KUMAR KHUNTIA	//
		DAMODAR SAHOO	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
472	CONTC(CPC)/0000559/2008	RAJ KUMAR SHARMA, REVENUE AND DISASTER MANAGEMENT DEPARTMENT		//
		RAJANIKANTA ACHARYA	BAIDHAR SAHOO	//
		VS	VS	0
473	RVWPET(RPC)/0000010/2000	NIKUNJA BIHARI DHAL, IAS, DIRECTOR OF ELEMENTARY EDUCATION		//
		S.B.AGNIHOTRI	ASC	//
		VS	VS	0
474	RVWPET(RPC)/0000033/1999	NAMITA REKHA JENA		//
		DIVISIONAL FOREST OFFICER, PURI DIVISION, KURDA		//
		VS	VS	0
475	RVWPET(RPC)/0000040/1999	RAMESH CHANDRA MOHANTY		//
		SANTOSH KUMAR MALLA	M/S GOUTAM MUDULI	//
		VS	VS	0
476	RVWPET(RPC)/0000044/2000	STATE OF ORISSA		//
		STATE OF ODISHA	ASC	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	RVWPET(RPC)/0000077/1999	BIPRA CHARAN PANDA SUBASH CHANDRA KUARN VS STATE OF ODISHA	M/S SUKANTA KUMAR NAYAK VS	// // 0 //
478	RVWPET(RPC)/0000092/1999	YOTIRMAYA SARANGI VS DIRECTOR SECONDARY EDU.	M/S SRINIVAS MISHRA(1) VS	// 0 //
479	RVWPET(RPC)/0000117/1999	STATE OF ODISHA VS BHOLANATH DUTTA	ASC VS	// 0 //
480	RVWPET(RPC)/0000147/2010	COLLECTOR, CUTTACK VS GOUTAM PRADHAN	M/S A.S.C VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :16/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2021 CRP/30/2004	MADHAB SAHU-MP	M/S.N.C.PANIGRAHI
2	17/2021 CRP/30/2004	MADHAB SAHU-MP	M/S.N.C.PANIGRAHI
3	18/2021 CRP/36/2004	KAIBALYA SAHU-MP	M/S.N.C.PANIGRAHI
4	19/2021 CRP/36/2004	KAIBALYA SAHU-MP	M/S.N.C.PANIGRAHI
5	20/2021 CRP/37/2004	MOHAN SAHU-MP	M/S.N.C.PANIGRAHI
6	21/2021 CRP/37/2004	MOHAN SAHU-MP	M/S.N.C.PANIGRAHI
7	22/2021 CRP/38/2004	NARASINGA SAHU-MP	M/S.N.C.PANIGRAHI
8	23/2021 CRP/38/2004	NARASINGA SAHU-MP	M/S.N.C.PANIGRAHI
9	24/2021 CRP/41/2004	BABU SAHU-MP	M/S.N.C.PANIGRAHI
10	25/2021 CRP/41/2004	BABU SAHU-MP	M/S.N.C.PANIGRAHI
11	32/2021 RVWPET(RPC)/147/2016	COLLECTOR, CUTTACK-MP	M/S A.S.C
12	33/2021 RVWPET(RPC)/44/2000	STATE OF ODISHA-MP	ASC
13	61/2021 CONTC(CPC)/267/2000	KARTIK CHANDRA MALLIK-MP	B.K. BISWAL
14	62/2021 CONTC(CPC)/278/1999	PRASANT KUMAR SAHU-MP	
15	64/2021 CONTC(CPC)/473/2011	SWARUP KUMAR DE-MP	M/S RAS BIHARI MOHAPATRA
16	65/2021 CONTC(CPC)/400/2001	P.NAGESWAR RAO-MP	M/S C.ANANDA RAO
17	66/2021 CONTC(CPC)/35/2016	SAROJ KUMAR NAYAK-MP	M/S ASWINI KUMAR MISHRA
18	120/2021 MATA/42/2021	SASMITA SAHOO@SASMITA SAHU-MP	AMIT KUMAR NATH
19	147/2021 FA/182/1984	UPENDRA-MP	M/S.U.N.MISRA
20	207/2021 CRLMP/1461/2021	TAPAN KUMAR MOHANTY-MP	RABI NARAYAN MOHANTY
21	323/2021 TRP(C)/285/2021	SANTOSHEE BEHERA-MP	DEBENDRA KUMAR SAHOO
22	324/2021 TRP(C)/286/2021	SWARNAMAYEE SUBUDHI-MP	RAJIB LOCHAN PATTNAIK
23	325/2021 TRP(C)/287/2021	KIRAN PRABHA SAHU-MP	RABI NARAYAN BEHERA
24	326/2021 TRP(C)/288/2021	ARADHANA PEDDINY-MP	PRAVAT KUMAR MOHANTY
25	475/2021 CMP/490/2021	SURESH KUMAR PANDA-MP	MRITUNJAY BANERJEE
26	478/2021	GOBINDA SAHU-MP	SAMIR KUMAR MISHRA

27	CMP/492/2021 502/2021 CRLREV/344/2021	PURNA CHANDRA ROUT-MP	MOHENDRA KUMAR MOHAPATRO
28	503/2021 CRLREV/344/2021	PURNA CHANDRA ROUT-MP	MOHENDRA KUMAR MOHAPATRO
29	504/2021 CRLREV/824/2018	LUBENDRA BIBHAR-MP	A.K.NANDA
30	697/2021 WPC(OAC)/1867/1999	SRICHARAN NAYAK-MP	JAYANT KUMAR RATH
31	698/2021 WPC(OAC)/2931/1999	SAROJ KUMAR MOHANTY-MP	M/S J.K. MISHRA
32	699/2021 WPC(OAC)/2931/1999	SAROJ KUMAR MOHANTY-MP	M/S J.K. MISHRA
33	700/2021 WPC(OAC)/2931/1999	SAROJ KUMAR MOHANTY-MP	M/S J.K. MISHRA
34	701/2021 WPC(OAC)/2931/1999	SAROJ KUMAR MOHANTY-MP	M/S J.K. MISHRA
35	702/2021 WPC(OAC)/2571/1999	SANTOSH KUMAR MISHRA-MP	PRAFULLA KUMAR MOHAPATRA
36	704/2021 WPC(OAC)/2242/1999	GOURANGA CHARAN PANDA-MP	D. MOHAPATRA
37	706/2021 WPC(OAC)/2349/1999	NRUSINGHA CHANDRA PATRA-MP	M/S MANORANJAN PANDA
38	708/2021 WPC(OAC)/2612/1999	DEBASHIS HAZRA-MP	K.K.SWAIN
39	710/2021 WPC(OAC)/2925/1999	MAYADHAR NAYAK-MP	BIREN SANKAR TRIPATHY
40	711/2021 WPC(OAC)/493/1999	MIR SUJAUDDIN-MP	M/S. SANJIB MOHANTY
41	715/2021 WPC(OAC)/106/1998	GHASI HANTAL-MP	BISWANATH RATH
42	716/2021 WPC(OAC)/106/1998	GHASI HANTAL-MP	BISWANATH RATH
43	726/2021 WPC(OAC)/2399/1999	CHITTA RANJAN PANDA-MP	M/S SHAHSI BHUSAN JENA
44	728/2021 WPC(OAC)/3065/1999	NANDALAL DHARUA-MP	M/S.SHASHI BHUSAN JENA
45	736/2021 WPC(OAC)/2306/1999	DEBASIS KHUNTIA-MP	M/S SUSANTA KUMAR PRADHAN
46	739/2021 WPC(OAC)/3360/1999	TIRTHA GOCHHAYAT-MP	M/S JAYANTA KUMAR RATH
47	744/2021 WPC(OAC)/689/1998	ANITA TRIPATHY-MP	S.N.KAR
48	756/2021 MACA/252/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
49	884/2021 CRLA/473/2021	BHALMOJI PURUSOTTAM-MP	SUSANTA KUMAR DASH
50	991/2021 BLAPL/4712/2021	CHANDRA SEKHAR CHAND-MP	IPSIT AUROBINDO ACHARYA
51	992/2021 BLAPL/6177/2021	MAGIDI MAJHI @ MEDENGA-MP	SANTOSH KUMAR DASH
52	1071/2021 ABLAPL/10552/2019	CHAUDHURY PADHAN@JEETU-MP	SURYAKANTA DWIBEDI
53	1073/2021 ABLAPL/12056/2021	AJIT KUMAR NAYAK-MP	
54	1074/2021 ABLAPL/12056/2021	AJIT KUMAR NAYAK-MP	
55	1075/2021 ABLAPL/12056/2021	AJIT KUMAR NAYAK-MP	
56	1265/2021 CRLMC/1634/2021	SWARAJ CHOUDHRY-MP	JITENDRA KUMAR CHHOTARAY
57	1267/2021 CRLMC/1428/2021	PRASANTA KUMAR MALLICK-MP	GOKHA BEHERA

58	1268/2021 CRLMC/1642/2021	DIPU @ DEEPAK @ PRADIPA PRADHAN-MP	JUGALA KISHOR PANDA
59	1269/2021 CRLMC/618/2020	SAMBIT KUMAR PANDA-MP	PRAVASH CHANDRA JENA
60	1270/2021 CRLMC/1644/2021	RAJESH KUMAR MALLICK-MP	BIBHUTI RANJAN MOHANTY
61	1271/2021 CRLMC/1539/2021	SUBASH PADHAN-MP	JAYADEBA BEHERA
62	1272/2021 CRLMC/1645/2021	VINOD KUMAR-MP	DEVASHIS PANDA
63	1273/2021 CRLMC/1646/2021	VINOD KUMAR-MP	DEVASHIS PANDA
64	1274/2021 CRLMC/1647/2021	VINOD KUMAR-MP	DEVASHIS PANDA
65	1759/2021 WA/260/2021	SURESH AGARWAL-MP	SUBRAT MISRA
66	1760/2021 WA/528/2016	PANCHANAN DALAI-MP	M/S.SURAJ MOHANTY
67	1761/2021 WA/724/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
68	1762/2021 WA/724/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL, (S AND ME)
69	1763/2021 WA/725/2021	BHAWANIPATNA CENTRAL COOP. BANK LTD-MP	BAIDHARA SAHOO
70	1764/2021 WA/726/2021	BINOD BIHARI MOHAPATRA-MP	CHANDRAKANTA NAYAK
71	13282/2021 WP(C)/28715/2021	SHASHI PRADHAN-MP	SIDHARTH PRASAD DAS
72	13283/2021 WP(C)/28716/2021	KHIRODINI ROHIDASH-MP	SANTOSH KUMAR MAHANTY
73	13284/2021 WP(C)/28717/2021	BANK OF MAHARASHTRA, BBSR-MP	PRADEEP KUMAR MOHAPATRA
74	13285/2021 WP(C)/28718/2021	PADMINI KHANDA-MP	SANTOSH KUMAR MAHANTY
75	13286/2021 WP(C)/28719/2021	MAMTA KHANDA-MP	SANTOSH KUMAR MAHANTY
76	13287/2021 WP(C)/28723/2021	BATA KRUSHNA NAYAK-MP	SASWATI MOHAPATRA
77	13288/2021 WP(C)/28727/2021	BHAGABAN JENA-MP	PRAKASH RANJAN BARIK
78	13289/2021 WP(C)/28156/2020	BISWAMBAR SETHI-MP	GYANA RANJAN SETHI
79	13290/2021 WP(C)/28733/2021	LAXMIDHAR DAS-MP	PRASANTA KUMAR MISHRA
80	13291/2021 WP(C)/28734/2021	MITRABHANU SAHU-MP	GOKULANANDA SAHU
81	13292/2021 WP(C)/28736/2021	A.SURAMA MANIA @ PANDA-MP	PRASANNA KUMAR RATH
82	13293/2021 WP(C)/28560/2020	SATISH SETHI-MP	SRIDHAR RATH
83	13294/2021 WP(C)/16374/2019	DR.MEERA VISWAVANDYA-MP	M/S.SUSANTA KUMAR DASH
84	13295/2021 WP(C)/28739/2021	BARRISTER RANJIT MOHANTY INTL. INSTITUTE OF TECHNOLOGY	ANIL KUMAR BOSE
85	13296/2021 WP(C)/28741/2021	KANAN MALLICK-MP	SATYAJIT MUKHERJEE
86	13297/2021 WP(C)/24135/2021	JYOTSNARANI SAHOO @ BISWAL-MP	JYOTI PATNAIK
87	13298/2021 WP(C)/24135/2021	JYOTSNARANI SAHOO @ BISWAL-MP	ASWINI KUMAR KARMI
88	13299/2021 WP(C)/28746/2021	RITA PORICHHA-MP	RAJIB LOCHAN PATTNAIK
89	13300/2021	MANORANJAN SRICHANDAN-MP	AMITAV DAS

90	WP(C)/18381/2021 13301/2021	MD. MALIK KHAN-MP	AMIT PRASAD BOSE
91	WP(C)/28750/2021 13302/2021	KAMALAKANTA PATRI-MP	BIGYAN KUMAR SHARMA
92	WP(C)/28756/2021 13303/2021	BIBHUTIBHUSAN SATPATHY-MP	BIGYAN KUMAR SHARMA
93	WP(C)/28761/2021 13304/2021	AKSHAYA KUMAR SAHOO-MP	AJAYA KUMAR PRADHAN
94	WP(C)/28765/2021 13305/2021	SUSAMA NAYAK-MP	SUBRATA MISHRA
95	WP(C)/28766/2021 13306/2021	M/S. NEELANCHAL MANORAMA DEVELOPERS PVT.-MP	SUBASH CHANDRA SAHOO
96	WP(C)/28772/2021 13307/2021	SUJATA BEHERA-MP	PATITAPABAN PANDA
97	WP(C)/27703/2021 13309/2021	DILIP KUMAR SAHOO-MP	M/S.SHASHI BHUSAN JENA
98	WP(C)/17404/2020 13310/2021	SATYANARAYAN PASAYAT-MP	ARABINDA TRIPATHY
99	WP(C)/28784/2021 13311/2021	M/S. GURUDAS MOTORS-MP	JAYDEEP PAL
100	WP(C)/28789/2021 13312/2021	CHANDAN KUMAR SINGH-MP	NIRANJAN LENKA
101	WP(C)/28793/2021 13313/2021	SEBATI HANSDAH-MP	SURYAKANTA DWIBEDI
102	WP(C)/28797/2021 13314/2021	M/S. SAI TRADERS-MP	SURENDRA NATH KAR
103	WP(C)/28253/2021 13315/2021	PHULAMANI HANSDAH-MP	SURYAKANTA DWIBEDI
104	WP(C)/28799/2021 13316/2021	SUMATI DHAL @ SETHI-MP	SIDHARTHA MISHRA
105	WP(C)/28803/2021 13317/2021	BINAY KUMAR NAYAK-MP	SAUBHAGYA KUMAR SAMAL
106	WP(C)/28332/2021 13318/2021	SARAT CHANDRA BEHERA-MP	SUBHADUTTA ROURAY
107	WP(C)/28306/2021 13319/2021	PUSPALATA SETHI-MP	SIDHARTHA MISHRA
108	WP(C)/28807/2021 13320/2021	RANJITA GOCHHAYAT-MP	SIDHARTHA MISHRA
109	WP(C)/28808/2021 13321/2021	SHANTILATA MALLICK-MP	SATYAJIT MOHAPATRA
110	WP(C)/28811/2021 13322/2021	TRILOCHAN SAHU-MP	SATYAJIT MOHAPATRA
111	WP(C)/28812/2021 13323/2021	NIHAR RANJAN PATI-MP	SHANTI PRAKASH MOHANTY
112	WP(C)/9988/2021 13324/2021	KRISHNA ORAM-MP	SITI KANT MISHRA
113	WP(C)/28813/2021 13325/2021	BIBHUTI BHUSAN ACHARYA-MP	BHARAT KUMAR MISHRA
114	WP(C)/27381/2021 13326/2021	HINDALCO INDUSTRIES-MP	M/S.SARADA P.SARANGI
115	WP(C)/24659/2014 13327/2021	NIDHI PARIDA-MP	DEEPALI MAHAPATRA
116	WP(C)/6144/2021 13329/2021	RANJAN KUMAR PRUSTY-MP	BINAYA KUMAR MOHANTY
117	WP(C)/28827/2021 13330/2021	BIJAYA KUMAR PUROHIT-MP	KUNAL KUMAR SWAIN
118	WP(C)/28839/2021 13331/2021	M/S KUNAL CHIXS POULTRY PRODUCTION COMPLEX-MP	HANDRAKANTA PRADHAN
119	WP(C)/21731/2020 13333/2021	CHINMAYA KUMAR SAHOO-MP	GOPINATH MISHRA
120	WP(C)/28849/2021 13334/2021	TAPASINI SWAIN-MP	JAJATI KESHARI KHUNTIA
	WP(C)/28852/2021		

121	13335/2021 WP(C)/28854/2021	AMARESH TRIPATHY-MP	BIGYAN KUMAR SHARMA
122	13336/2021 WP(C)/28856/2021	DEEPAK KUMAR SAHOO-MP	GOPINATH MISHRA
123	13337/2021 WP(C)/1206/2013	RAMANI R.KARA-MP	M/S.BIBEKANANDA BHUYAN
124	13338/2021 WP(C)/28859/2021	DUKHANASAN SAHU-MP	RANJIT SAMAL
125	13339/2021 WP(C)/28860/2021	SARAT CHANDRA PANIGRAHI-MP	GOURI MOHAN RATH
126	13340/2021 WP(C)/28862/2021	ASHALATA PUHAN-MP	BAIDHARA SAHOO
127	13341/2021 WP(C)/28863/2021	BIDHAN CHANDRA PATI-MP	DEEPAK RANJAN SUNDARAY
128	13342/2021 WP(C)/28861/2021	SANDHYA BALA PATTANAIAK-MP	DEEPAK RANJAN SUNDARAY
129	63/2021 CONTC(CPC)/336/2000	LAXMIKANTA MOHAPATRA-MP	
130	476/2021 CMP/1362/2019	PRAMILA SAHOO-MP	
131	477/2021 CMP/1362/2019	PRAMILA SAHOO-MP	
132	703/2021 WPC(OAC)/1060/1999	DHIREN KUMAR SAHU-MP	
133	705/2021 WPC(OAC)/2496/1999	BHUPENDRA NATH-MP	
134	707/2021 WPC(OAC)/3326/1999	KUMBHAKARNA MOHANTA-MP	
135	709/2021 WPC(OAC)/367/1999	RAMESH CHANDRA MOHANTY-MP	
136	712/2021 WPC(OAC)/1139/1999	Y.TATA RAO-MP	
137	713/2021 WPC(OAC)/2070/1999	PITABAS NAYAK-MP	
138	714/2021 WPC(OAC)/3211/1999	DAMODAR SAHU-MP	
139	717/2021 WPC(OAC)/2088/1999	SUBASH CHANDRA PANDA-MP	
140	718/2021 WPC(OAC)/2088/1999	SUBASH CHANDRA PANDA-MP	
141	719/2021 WPC(OAC)/2223/1999	ANANTA CHARAN ROUT-MP	
142	720/2021 WPC(OAC)/3349/1999	PRASANNA KUMAR NAYAK-MP	
143	721/2021 WPC(OAC)/2811/2016	IDRIS ALI KHAN-MP	
144	722/2021 WPC(OAC)/2812/2016	RAMAKRUSHNA TUNGA-MP	
145	723/2021 WPC(OAC)/2813/2016	T.JOGESWAR RAO-MP	
146	724/2021 WPC(OAC)/2832/2016	AUROBINDA TRIPATHY-MP	
147	725/2021 WPC(OAC)/3266/1999	GOUTAM BHAL-MP	
148	727/2021 WPC(OAC)/722/1999	JYOTIRMAYA SARANGI-MP	
149	729/2021 WPC(OAC)/1846/1999	BISHNU PRASAD LAHA-MP	
150	730/2021 WPC(OAC)/2388/1999	JANMEJAYA PATRA-MP	
151	731/2021 WPC(OAC)/1879/1999	LAXMIDHARA MAHARANA-MP	
152	732/2021	BHAGIRATHI SWAIN-MP	

153	WPC(OAC)/2450/1999 733/2021	BINOD BIHARI MISHRA-MP
154	WPC(OAC)/640/1999 734/2021	BINOD BIHARI MISHRA-MP
155	WPC(OAC)/640/1999 735/2021	DHRUBA CHARAN SAHOO-MP
156	WPC(OAC)/2453/1999 737/2021	GELAMANI SAHU-MP
157	WPC(OAC)/2310/1999 738/2021	BHOLANATH DUTTA-MP
158	WPC(OAC)/651/1999 740/2021	FAGUNIRAM MISTRY-MP
159	WPC(OAC)/706/1999 741/2021	NILAKANTHA PATRA-MP
160	WPC(OAC)/2146/1999 742/2021	ANANTA CHARAN ROUT-MP
161	WPC(OAC)/2223/1999 743/2021	TANKADHAR ROUT-MP
162	WPC(OAC)/3363/1999 1072/2021	DR. NIHAR RANJAN RAY-MP
163	ABLAPL/9727/2021 1076/2021	RAGHUNATH GURANDI-MP
164	ABLAPL/5116/2019 1266/2021	PRATAP KUMAR POLAI-MP
165	CRLMC/76/2021 13308/2021	GITANJALI JAGATY-MP
166	WP(C)/29201/2011 13328/2021	ANILA KRUSHNA PATTANAIAK-MP
167	WP(C)/25579/2021 13332/2021	SUSHIL KU.PRADHAN-MP
	WP(C)/4718/2013	